

RAJYA SABHA

Wednesday, the 29th March, 1995 (Saka)
Chaitra, 1917 (Saka)

The House met at eleven of the clock.
[MR. CHAIRMAN in the chair.]

Re. Elections in Bihar

SHRI S. JAIPAL REDDY (Andhra Pradesh): Mr. Chairman, Sir...

MR. CHAIRMAN: Hon. Members, I have something to say. (Interruptions) May I say something before I sit down?

SHRI V. NARAYANASAMY (Pondicherry): Mr. Jaipal Reddy is always in a hurry.

MR. CHAIRMAN: I have been informed that the hon. Home Minister will make a statement at 12 O'clock on the President's Proclamation with regard to Bihar. (Interruptions)

SHRI S. JAIPAL REDDY: Sir, it is a matter of shame. The House is in session. The House is bypassed. (Interruptions)

SHRI GURUDAS DAS GUPTA (West Bengal): Mr. Chairman, Sir, the Election Commission is deliberately withholding the results. It cannot be allowed. (Interruptions) There is a deliberate move to prevent a legally constituted Government in Bihar to come into existence. There is an end to democracy. If democracy does not operate in Bihar, it cannot operate in this House also. It is impossible. Sir (Interruptions)

MR. CHAIRMAN: You don't want a statement?

श्री नरेश यादव (बिहार): महोदय, ... (व्यवधान) ... यह डेमोक्रेसी की हत्या हुई है, सदन का अपमान हुआ है ... (व्यवधान) ... वहां पर राष्ट्रपति शासन जो लागू किया गया है वह सदन का अपमान है क्योंकि संसद का सत्र चल रहा है ... (व्यवधान) ...

श्री शंकर दयाल सिंह (बिहार): सभापति जी, आपने कहा कि 12 बजे गृह मंत्री जी ब्यान देंगे ... (व्यवधान) ...

SYED SIBTEY RAZI (Uttar Pradesh)

... (Interruptions) Sir, this is the Question Hour. It has the priority... (Interruptions)

SHRI CHATURANAN MISHRA (Bihar): Sir, this information is given to the House in the last. First, the people were told. Then the Press was told. And now the House is to be told. What is this discrimination, Sir? Why is this insult to the House, Sir? (Interruptions)

SYED SIBTEY RAZI: Sir, the Question Hour has got the priority. They can raise it during the Zero Hour. (Interruptions)

श्री शंकर दयाल सिंह: सभापति जी, बिहार में राष्ट्रपति शासन लागू कर दिया गया है। मैं सरकार से जानना चाहता हूँ कि पिछले तीन महीनों से वहां पर प्रजापति की हत्या हो रही है। जिस तरह से वहां पर मनमानी की जा रही है उसमें सरकार एक मूक दर्शक बनकर रह गयी है। इससे साफ ज़हिर होता है कि वहां जो कुछ हो रहा है वह दिल्ली के इशारे पर हो रहा है। दूसरी ओर वहां पर राजनैतिक हत्याओं और बलात्कार की घटनाएँ बढ़ी हैं। यह किसके द्वारा हुआ है? बिहार में जो शांति थी उस शांति को किसने खत्म किया है? लोकतंत्र की हत्या किसने की ... (व्यवधान) ...

MR. CHAIRMAN: I adjourn the House till 12 O'clock. Then the Home Minister will make a statement. ... (Interruptions). You can say all this at that time

The House then adjourned at six minutes past eleven of the clock

The House reassembled at twelve of the clock. The Vice Chairman (Shri V. Narayanasamy) in the Chair.

WRITTEN ANSWERS TO QUESTIONS 12.00 Noon

W.B. Assistance for National Forestry Action Plan

* 221. SHRI SANATAN BISI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what are the programmes envisaged in the National Forestry Action Plan with the financial assistance from the World Bank;

(b) how many States and Union Ter-

ritories are covered in the plan; and

(c) the details of amount sanctioned to the States and Union Territories?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The current phase of the National Forestry Action Programme (NFAP), being prepared with the assistance of the FAO and UNDP, aims to establish strategies by means of which the National Forest Policy, 1988 can be implemented. The priority areas for strategy formulation are protection of existing forest resources, increasing forest productivity, reducing total demand for wood and wood products, strengthening policy and institutional framework and expanding forest area.

(b) All the States and Union Territories are being covered under the National Forestry Action programme.

(c) Allocation of funds to the States and Union Territories does not arise in the current phase of the NFAP.

राजभाषा विभाग का वार्षिक कार्यक्रम

*222. श्री शंकर दयाल सिंह: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या राजभाषा विभाग द्वारा मंत्रालयों, केन्द्रीय सरकार के कार्यालयों, उपक्रमों तथा अन्य विभागों में राजभाषा के कार्य हेतु कोई वार्षिक कार्यक्रम जारी किया जा रहा है;

(ख) यदि हां, तो क्या सरकार ने इस बात की जांच की है कि विभिन्न मंत्रालयों द्वारा इस कार्यक्रम का पालन किया जाता है; और

(ग) जहां इस कार्यक्रम का पालन नहीं हो रहा है, वहां इसके पालन के लिए सरकार क्या कार्यवाही कर रही है?

गृह मंत्री (श्री एस.बी. चव्हाण): (क) जी, हां।

(ख) तथा (ग): वार्षिक कार्यक्रम के लक्ष्यों के पालन के संदर्भ में तिमाही प्रगति रिपोर्ट मंत्रालयों/विभागों से मांगी जाती है। वार्षिक कार्यक्रम के कार्यान्वयन की वार्षिक मूल्यांकन रिपोर्ट तैयार की जाती है और इसे प्रति वर्ष संसद के दोनों सदनों के पटल पर

प्रस्तुत किया जाता है। लक्ष्यों की प्राप्ति में पाई गई कमियों की ओर ध्यान दिलाते हुए सुधार के लिए प्रभावी कदम उठाने के लिए संबंधित मंत्रालयों/विभागों से अनुरोध किया जाता है।

Crimes in Delhi

*223. SHRI V. NARAYANASAMY:
SHRI RAJ NATH SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether crimes in the Capital have been on the increase in the past few months, the target in many cases being the old couples; and

(b) if so, the number of such cases reported during the last one year and the steps taken to ensure security to such old couples in the capital, so as to instil confidence among the people?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) and (b) Crime in the capital has shown a general decline in the past few months. The number of reported cases pertaining to murder, attempt to murder, robbery, kidnapping/abduction, rape, dowry deaths and burglary have shown a decline in the six months ending February, 1995 as compared to the figures for the preceding six months. There has, however, been an increase in the number of cases of dacoity, theft and murder of old couples.

The number of cases reported under major heads of crime, and murder of old couples, during the last one year (1.3.94 to 28.2.95) is given in the statement. (See below)

The Government has taken several steps to check crime in Delhi. These include increased patrolling, posting of pickets at strategic points, strengthening of intelligence machinery, frequent raids at the hideouts of criminals, increased surveillance, coordination meetings with the officials of the neighbouring States, training of police officers in handling modern weapons, introduction of scientific methods of investigation, modernisa-